

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

IA no. 224 of 2013 & IA no. 225 of 2013
in DFR no.1253 of 2013

Dated : 26th August, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

New Tirupur Area Development Corporation Ltd. ...Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission
& Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Vijay Narayan, Sr. Adv.

Counsel for the Respondent(s): Mr. S. Vallinayagam

ORDER

(IA No. 224 of 2013 for leave to file Appeal &
IA No. 225 of 2013 for condonation of delay)

Mr. Vallinayagam, learned Counsel takes notice on behalf of
Respondent no. 2, 3 & 4. Issue notice to other Respondent nos. 1 and 5.
Registry is also directed to issue notice. Dasti service is permitted.

Post the matter on **13.9.2013 at Chennai Circuit Bench.**

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson